

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

23. C.P.(IB) -221(MB)/2021

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.06.2024**

**NAME OF THE PARTIES:- Pooja Damir Miglani Vs. Neelam Chandra
Parkash**
IN THE MATTER OF
HDFC Bank Ltd
V/s
Neelam Chandra Parkash

**Section: Application under any other provisions - IBC U/s 95(1) of Insolvency and
Bankruptcy Code, 2016**

ORDER

Counsel, Narpat Singh a/w Samuel Abraham appeared for the Petitioner/Financial
Creditor and Mr. C K Parakash husband of Neelam C Parhas, Respondent present in
person. Heard, Counsel for both the parties for a considerable time and **Reserved for
Orders.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)